

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.09.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 226/16	TP 84/17	For compli-ance of objections	433(e)/ 433(f)	Bharti Airtel Ltd. Vs Comfort Homes Inn(B'lore) Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
<hr/>			

Counsel for petitioner is present. She again requested time for compliance of the objections raised by the Registry.

Time extended till 16.10.2017.

MEMBER (J)

MEMBER (T)